

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.36440/2014

[Arising out of impugned final judgment and order dated 05-12-2014
in WC No. 46342/2013 passed by the High Court of Judicature at
Allahabad]

RAJENDRA KUMAR BARJATYA . & ANR.

Petitioner(s)

VERSUS

U.P. AVAS EVAM VIKAS PARISHAD & ORS.

Respondent(s)

(IA No. 63558/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 1184/2015 (XI)(IA No. 139089/2017 - EXEMPTION FROM FILING O.T.
IA No. 139077/2017 - EXEMPTION FROM FILING O.T.
IA No. 8/2015 - EXEMPTION FROM FILING O.T.
IA No. 139087/2017 - INTERVENTION/IMPLEADMENT
IA No. 139074/2017 - INTERVENTION/IMPLEADMENT)

Date : 19-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVANFor Petitioner(s) Mr. Jitendra Mohan Sharma, Sr. Adv.
Mr. Ajit Sharma, AOR
Mr. Amrit Pradhan, Adv.
Mr. Akshat Sharma, Adv.
Mr. Durgesh Kumar, Adv.
Mr. Sandeep Singh, Adv.
Mr. Sanchit Garga, Adv.

Mr. Pahlad Singh Sharma, AOR

For Respondent(s) Mr. Vishwajit Singh, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Pankaj Singh, Adv.
Mr. S. Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Anamika Yadav, Adv.

Mr. S. R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Pahlad Singh Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard the learned counsel appearing for the parties.
2. Arguments concluded.
3. Judgment reserved.
4. We permit the parties to file their written submissions within a period of one week from today. The written submissions of U.P. Avas Evam Vikas Parishad should contain a report as regards status of the other 499 plots which were allotted under the Scheme.
5. In other words, we would like to know how the other plots have been utilised. Whether these plots have been utilised for the purpose for which they were allotted or they have been put to commercial use.
7. A soft copy of the written submissions shall also be forwarded to writtensubmissions.jbp@gmail.com.

(CHANDRESH)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)